

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-05/2007/4159/A**

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nogen Senabaya Deori,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati the <sup>16</sup>10 May, 2024

Sub: **Special Casual leave.**

Ref:- Your letter No. DJ(U) 2839 dtd. 03.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **special casual leave on 07.05.2024 with station leave permission, with the official vehicle, at own cost, for the day**, as prayed for. The Chief Judicial Magistrate, Udalguri, and in his absence, the in-charge Judicial Magistrate, Udalguri shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-05/2007/4160/A, dated** , 10-05-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

1009/05/24

**JT. REGISTRAR (VIGILANCE)**